

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

MA 651/2017 In CP 38/2016

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: **VANDANA CHALKE V/s SMITA YEOLE &**
ORS.

Section 241-242 of the Companies Act, 2013

ORDER

1. Mr. M. S. Bhardwaj, Advocate appeared for the Petitioner.
2. Mr. Mohit Khanna, Advocate i/b Rashmikant & Partners appeared for the Respondent.
3. Learned Counsel for the Petitioner informs that matter in the Hon'ble High Court seeking clarification could not be reached and matter is listed on 24.04.2024 High on Board.
4. List this matter on **30.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna